

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ

**INDUSTRIAL DISPUTES (AMENDMENT) BILL\***

(Amendment of sections 2, 10 etc.)

श्री मधु लिमये (मुंगेर) मैं प्रस्ताव करता हूँ कि औद्योगिक विवाद अधिनियम, 1947 में प्राये संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947"

*The motion was adopted*

श्री मधु लिमये मैं विधेयक को पेश करता हूँ।

**CONSTITUTION (AMENDMENT) BILL\***

(Amendment of the Eighth Schedule)

Shri Inder J. Malhotra (Jammu) I beg to move for leave to introduce a Bill further to amend the Constitution of India

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

*The motion was adopted*

Shri Inder J. Malhotra: I introduce the Bill

**CONSTITUTION (AMENDMENT) BILL\***

(Amendment of article 43 and the Seventh Schedule)

श्री गोविन्द दास (जबलपुर) : मैं प्रस्ताव करता हूँ कि भारत के सविधान में

प्राये संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

*The Motion was adopted.*

श्री गोविन्द दास : मैं विधेयक को पेश करता हूँ।

**HINDU MARRIAGE (AMENDMENT) BILL\***

(Amendment of section 5)

श्री ए० ए० बाबूपाल (गगानगर) . मैं प्रस्ताव करता हूँ कि हिन्दू विवाह अधिनियम, 1955 में प्राये संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Chairman: The question is.

"That leave be granted to introduce a Bill further to amend the Hindu Marriage Act, 1955"

*The motion was adopted*

श्री ए० ए० बाबूपाल मैं विधेयक को पेश करता हूँ।

**CONSTITUTION (AMENDMENT) BILL\***

(Amendment of the Preamble)

श्री ए० ए० विषाठी (उज्जवा) मैं प्रस्ताव करता हूँ कि भारत के सविधान में प्राये संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

श्री कृ० दे० त्रिपाठी मैं विधेयक को पेश करता हूँ।

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of the Seventh Schedule)

श्री कृ० दे० त्रिपाठी (उत्तर) मैं प्रस्ताव करता हूँ कि भारत के संविधान में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The Motion was adopted

श्री कृ० दे० त्रिपाठी मैं विधेयक को पेश करता हूँ।

CONSTITUTION (AMENDMENT)  
BILL\*

(Insertion of article 37A)

श्री कृ० दे० त्रिपाठी (उत्तर) मैं प्रस्ताव करता हूँ कि भारत के संविधान में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

Those in favour will please say "Aye"

Some hon. Members: "Aye".

Mr. Chairman: Those against will kindly say "No"

Some hon. Members: "No"

Mr. Chairman: This time I should let the "Noes" have it!

Some hon. Members: "Ayes" have it.

श्री मन्मथलाल (मुंगेर) अध्यक्ष महोदय, यह भारी हुई बात है कि निजी सदस्यों के बिलों का इस प्रकार पर विरोध नहीं किया जाता।

Mr. Chairman: Do you want a division?

Some hon. Members: No Leave is granted

Mr. Chairman: I will put it again. The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

Those in favour will say "Aye"

Some hon. Members: "Aye"

Mr. Chairman: Those against will say "No"

I think the "Ayes" have it, the "Ayes" have it Leave is granted

The motion was adopted

श्री कृ० दे० त्रिपाठी मैं विधेयक को पेश करता हूँ।

SALARIES AND ALLOWANCES OF  
MEMBERS OF PARLIAMENT  
(AMENDMENT) BILL\*

(Amendment of section 3, 4 etc)

श्री कृ० दे० त्रिपाठी (उत्तर) सभापति जी, मैं प्रस्ताव करता हूँ कि संसद सदस्यों के वेतन तथा भत्ते अधिनियम, 1954 में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act, 1954".

The motion was adopted.